ability of technicians etc. are the relevant points.

Shri Tangamani: May I know the quantity of lignite exploited annually in this mine at present, and to how much it is going to be expanded in the course of the next two years?

Sardar Swaran Singh: I have already stated that this mine is being worked by the State Government. I have not got the figures of annual production. But I presume they are changing from time to time, depending upon the utilisation of the lignite.

So far as the second part of the question is concerned, that is, regarding the expansion, I would say that that would depend upon the decision that is taken, after examination of the technical report.

Production of 'Dart-6' Aero-Engines

•975. Shri B. C. Mullick: Shri Ram Krishan Gupta: Shri Khushwaqt Rai: Shri Tangamani:

Will the Minister of **Defence** be pleased to refer to the reply given to Unstarred Question No. 439 on the 10th August, 1959 and state:

- (a) whether Government have examined the terms of collaboration with the British firm of Rolls Royce for production of 'Dart-6' aero-engines in India;
 - (b) if so, the details thereof; and
 - (c) the action taken in the matter?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Yes, Sir.

- (b) It will not be in the public interest to disclose the details of the proposed agreement.
- (c) The terms of the agreement have been finalised and the formal agreement itself is expected to be signed shortly.

Shri Vidya Charan Shukla: May I know by what time wa intend to begin manufacturing these aero-engines

here, and the quantity that we would be manufacturing to begin with?

The Minister of Defence (Shri Krishna Menon): The agreement has been finalised, but has not been signed. Therefore, it will be a little premature to give an answer to this question. If the hon. Member puts down a question during the next session, then, perhaps, it may be answered.

Shri Vidya Charan Shukla: The agreement has been finalised, but it has not actually been signed. So, it can easily be said by what time we are going to manufacture these aeroengines.

Mr. Speaker: The hon. Minister is not in a position to say that now. If the hon. Member desires, he may put down a question during the next session, by which time the hon. Minister may be in a position to give a reply.

Shri Tangamani: May I know whether the terms of collaboration with Rolls Royce will be made available to us, after the final agreement is reached?

Shri Krishna Menon: No, because it covers the whole field of development; and one of the conditions is that we should not let out their secrets.

Purchase Irregularities in C.O.D., Chheoki

*976. Shri S. M. Banerjee: Shri Panigrahi:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 551 on the 19th August, 1959 and state the further progress made in the inquiry by the Special Police Establishment into the irregularities in the local purchase of stores in the Central Ordnance Depot, Chheoki (Allahabad)?

The Deputy Minister of Defence (Shri Raghuramaiah): The final report of the Special Police Establishment in this case has not as yet been received. Skri S. M. Banarjee: In reply to a similar question on a previous occasion also, it was stated that the Special Police Establishment had not submitted its report. May I know why there is delay, and whether the Special Police Establishment has been asked to expedite its report, because a delay may encourage some other people to indulge in such irregularities?

Shri Raghuramalah: I cannot speak for the Special Police Establishment, but I presume they are doing all they can.

Shri S. M. Banerjee: May I know whether departmental proceedings also will be conducted, after the submission of this report, or whether the departmental inquiry is already going on into these irregularities?

Shri Raghuramalah: We are awaiting the report of the Special Police Establishment, before we can do anything like that.

National Memorial at Jallianwalabagh, Amritsar

*977. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 1391 on the 11th September, 1959, and state:

- (a) the progress made so far in setting up of National Memorial at Jallianwala Bagh, Amritsar;
- (b) the total expenditure incurred on the work so far; and
- (c) when it is likely to be completed?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) It is estimated that about 70 per cent of the work had been completed upto 30th November, 1959.

- (b) Rs. 5,15,815.90nP upto 27th October, 1959.
- (c) It is expected that the work will be completed by the end of the curren Riancial year.

Shri D. C. Sharma: May I know whether any arrangements will be made for the proper upkeep, maintehance and running of this memorial, and if so, what they are?

Shri Humayun Kabir: Obviously, when the memorial is being set up at a cost of over Rs. 9 lakhs, proper arrangements will be made.

Shri D. C. Sharma: I wante to have the details.

Shri Humayun Kabir: The hon. Member knows that a very high-power trust has been set up for this purpose, and this will be the concern of the trust.

श्री मिनत राम : क्या में पूछ सकता हूं कि जितन। रुपण ग्राप खर्चे कर रहे हैं उसमें से प्रवितक कंट्रीब्यूशन कितन। है ग्रगर कुछ है तो ?

श्री हमान्न कबिर : श्रूफ्सोस है कि प्रविलक्ष कंट्रीब्यूशन कुछ बहुत ज्यादा नहीं मीलूम होता है। हम ने गवनमट की तरफ से करीब ह लाख रुपया संकान किया है और यही खर्चा है।

सेड गोविन्द वास: बहां तक इस पादगार को सम्बन्ध है तो इस पादगार के साथ शहीयों के सम्बन्ध में कोई पुस्तकालय या कोई संस्था भी स्थापित होगी घोर घगर होगी तो बगा ज्याके लिए भी सरकार कोई रैकरिंग घाट देशी?

श्र. हमायून् कबिर: सभी तो हमारे सानने इस मेमोरियल को बनाने का काम है धौर उभको यह ट्रस्ट कर रहा है। यह एक सिफारिश है जो कि उस ट्रस्ट को मेज दिया जायगा।

श्री स० मो० बनर्जी: क्या में जान स्फला हूं कि मंत्री जी या सरकार के पास कोई ऐसी लिस्ट है कि जिसमें छन व्यक्तियों के नोम दिये गये हों जो कि बायर एंड कम्पनी की गोलियों से मारे गये ये और क्या छन सक्ष्मी के नाम बहां पर इंस्काइब्ड किये क्यों है?